

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, FINANCE CENTRE,  
3<sup>RD</sup> FLOOR, NEW TOWN, KOLKATA

O.A. No. 133 Of 2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

In the matter of :

Serajul Islam & Anr.

..... Applicants

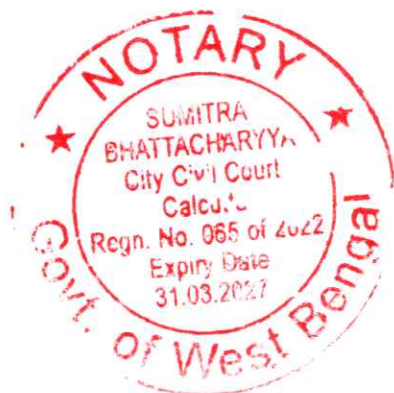
Versus

The State of West Bengal & Ors.

..... Respondents

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BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, FINANCE CENTRE,  
3<sup>RD</sup> FLOOR, NEW TOWN, KOLKATA

O.A. No. 133 Of 2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

In the matter of :

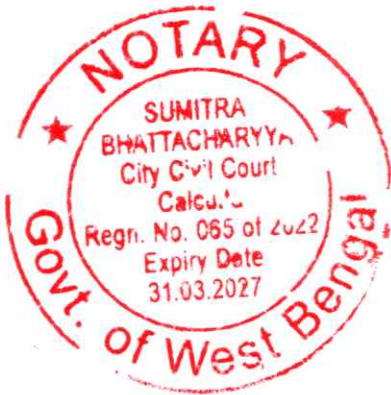
Serajul Islam & Anr.

..... Applicants

Versus

The State of West Bengal & Ors.

..... Respondents



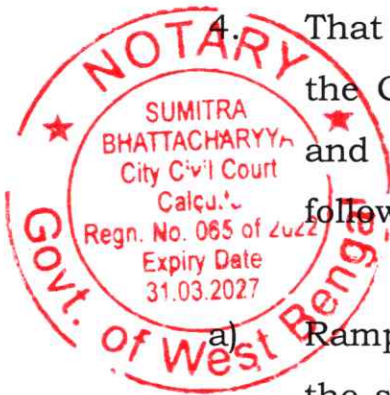
WRITTEN NOTES ON BEHALF OF THE APPLICANTS

1. The Applicant No. 2 is the legal and recorded owner of the plot Nos. 707, 708, 712, 713, 714, 715, 716, 670 & 677 in Khatian Nos. 88, 1070, 1074, 1076, 1205, 1316, 322, 346, 807, 813, 814, 815, 1206, 1214, 12346, J.L. No. 11, Mouza Madna, P. S – Nalhati, within District – Birbhum. Total area being 7.26 Acres.
2. The Applicants filed an Original Application under section 18(1) read with Section 14, 15 and 17 of the National Green Tribunal Act, 2010, being O.A No.133 of 2023 /EZ before the National Green Tribunal Eastern Zone Bench, Kolkata in order to restrain the Private Respondent Nos. 13 to 19, their associates and subordinates from carrying

02 JAN 2026

out illegal and unauthorized mining and stone quarrying activities in the above mentioned plots within the district of Birbhum without any Environment Clearance, Mining policy and other statutory permissions.

3. That Applicants state that the Hon'ble National Green Tribunal vide order dated 4.10.2023, constituted a Committee to file report . That, in Compliance with the aforesaid order, on 17.11.2023 the Committee visited the alleged stone quarry sites at plot Nos. 707, 708, 712, 713, 714, 715, 716, 670, 677 Khatian No. 88, 1070, 1074, 1076, 1205, 1316, 322, 346, 807, 813, 814, 815, 1206, 1214, 12346, J.L. No. 11, Mouza – Madna, P.S. – Nalhati, District – Birbhum .

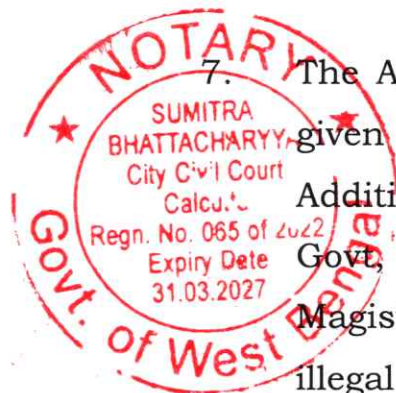


4. That from the joint inspection conducted on 17.11.2023 . the Committee members observed gross violation of rules and procedures. The Committee members made the following observation:

- a) Rampant illegal stone – quarrying is being carried out at the site specifically on the alleged Plot Nos. 707, 712,713, 714 and 715 amongst certain others, in Mouza – Madna, Ps – Nalhati, Birbhum District .

- b) The quarry lay outs are unscientific and accident prone.

- c) The unit operations (drilling, blasting, loading, transportation, crushing and size – separation are carried out compromising safety aspects.
5. The Committee members recommended that the Hon'ble National Green Tribunal may consider issuing directives for immediate closure of the quarries with a complete ban on all quarrying and associated activities within the precincts of the quarries . The void created through excavation may be fenced off.
6. That on 16.02.2024 the Hon'ble National Green Tribunal Eastern Zone Bench, Kolkata in view of the averments in the affidavit of the Officer on Special Duty (OSD), West Bengal pollution control Board, directed the Respondent No. 2, Additional Chief Secretary, Department of Environment, Govt. of West Bengal and Respondent No. 5, District Magistrate, Birbhum, to take immediate steps to prevent illegal mining and file affidavit.

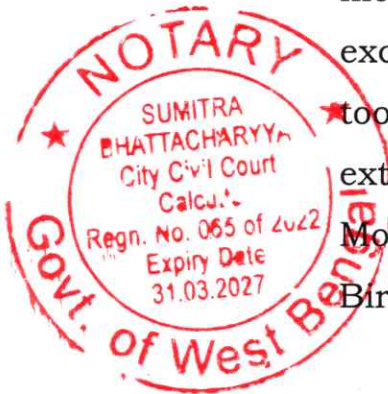


7. The Applicants state that in spite of the precise direction given by the Hon'ble Tribunal to the Respondent No. 2, Additional Chief Secretary, Department of Environment, Govt. of West Bengal and the Respondent No. 5, District Magistrate, Birbhum to take immediate steps to prevent illegal mining, the said Respondents failed to comply with the order/ decision . The illegal mining is still continuing at a relentless pace.

A copy of the Photographs of the illegal mining at the said plots are annexed herewith and collectively marked as Annexure – A

8. The Applicants state that in view of the above stated circumstances the applicants file an Application dated 28.03.2024 to initiate proceedings under section 26 & 28 of the National Green Tribunal Act, 2010 against the Respondent No. 2, Additional Chief Secretary, Department of Environment, Govt, of West Bengal and the Respondent No. 5, District Magistrate, Birbhum for failure to comply with the order dated 16.02.2024 passed by the Hon'ble Tribunal being I.A No. 30 of 2024 EZ .

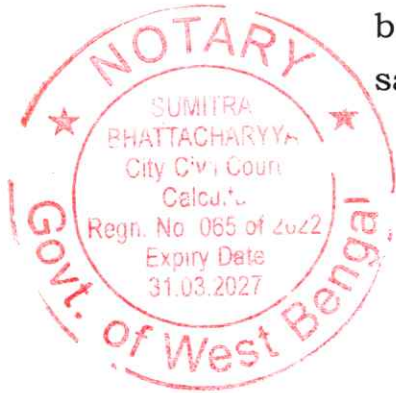
9. That the Respondent No. 5 / District Magistrate Birbhum filed Affidavit of Compliance dated 17.05.2024 stating that excavation of stone over plot Nos.707, 712, 713 and 714 took place long time ago but there is evidence of recent extraction over plot No. 688 and partly on Plot No. 715 in Mouza – Madna, JL No. 11 under P.S – Nalhati, District – Birbhum .



10. The Applicants state that in spite of the restraining order dated 16.02.2024 by the Hon'ble Tribunal the illegal mining and stone quarrying activities are continuing till date. In view of such circumstances the applicants

registered innumerable written complaints with the concerned Nalhati police authorities.

11. The Applicants submits that the Respondent Nos. 13, 14, 17, 18 & 19 are using Crushers illegally with out any permit and license .
12. The deponents state that further more on intricate observation of a photograph in page in page No. 13 of the Affidavit dated 7.12.2024 filed by the respondent No. 5, a JCB Excavator can be seen at the alleged site along with location, Mouza Madna which is a crystal clear evidence that illegal mining and stone quarrying activities are continuing till date as on 6.12.2024. Heavy duty vehicles like PRIMA TRUCKS, CRUSHER and JCB excavators are been actively used for illegal mining and transportation of said stone boulders and chips.



#### SUBMISSION :

The Applicant no. 2 has suffered irreparable damage to his property and thus prays to the Hon'ble Tribunal to give direction for appropriate compensation and relief for environment damage and pollution to his property and financial loss to his livelihood give an area equivalent to the land damaged by the private respondent compensation amount of Rs. 1,00,00,000 /- (One Crore) only per bigha.

#### PRAYER :

The Applicants further prays that strict punishment in accordance with law may be administered to the private

as well as the state respondents for the harassment,  
mental torture and financial loss.

And to pass such further necessary order or orders as  
your Lordship may fit and proper.

*Seratul Islam.*

Prepared in my office

Deponent

*Nasreen Islam*

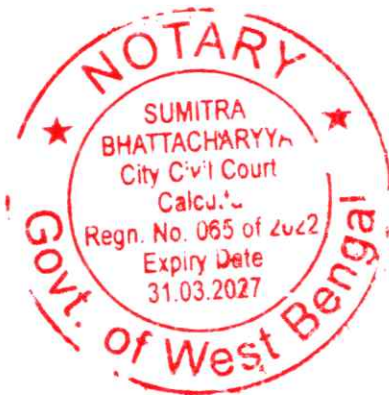
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Enrolment No.WB/1725/2002

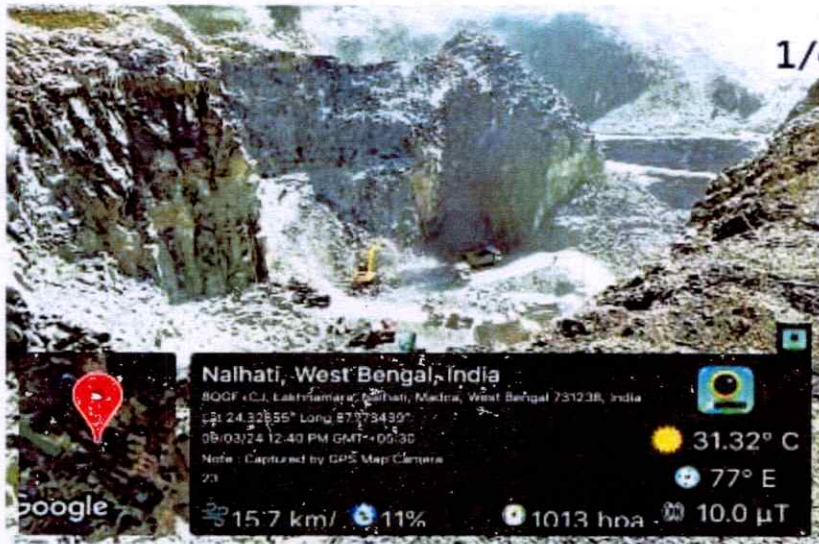
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CPC, (C)

*Sumitra Bhattacharyya*  
Notary

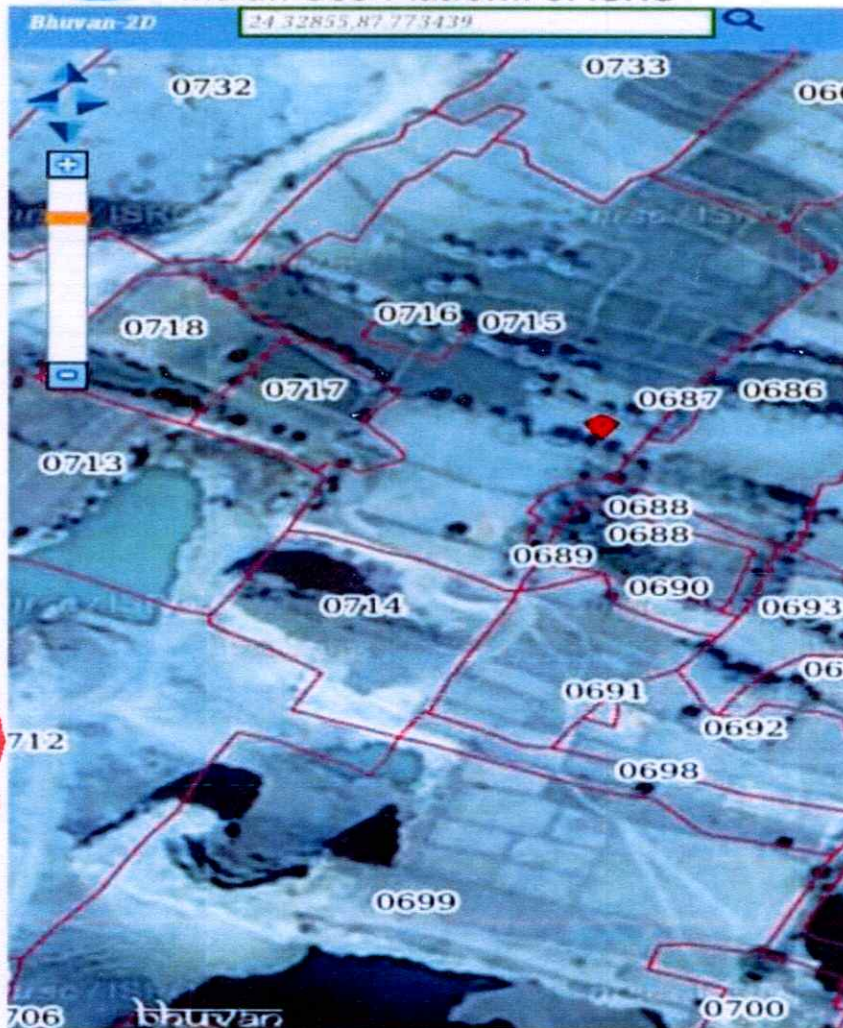
**Sumitra Bhattacharyya**  
Notary, Govt. of W.B  
Regd. No. 065 of 2021  
City Civil Court, Calcutta



02 JAN 2026



**bhuvan**  
 Indian Geo-Platform of ISRO



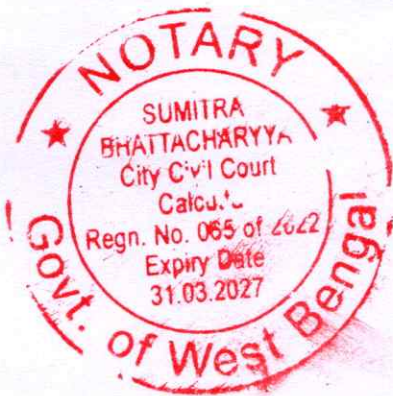
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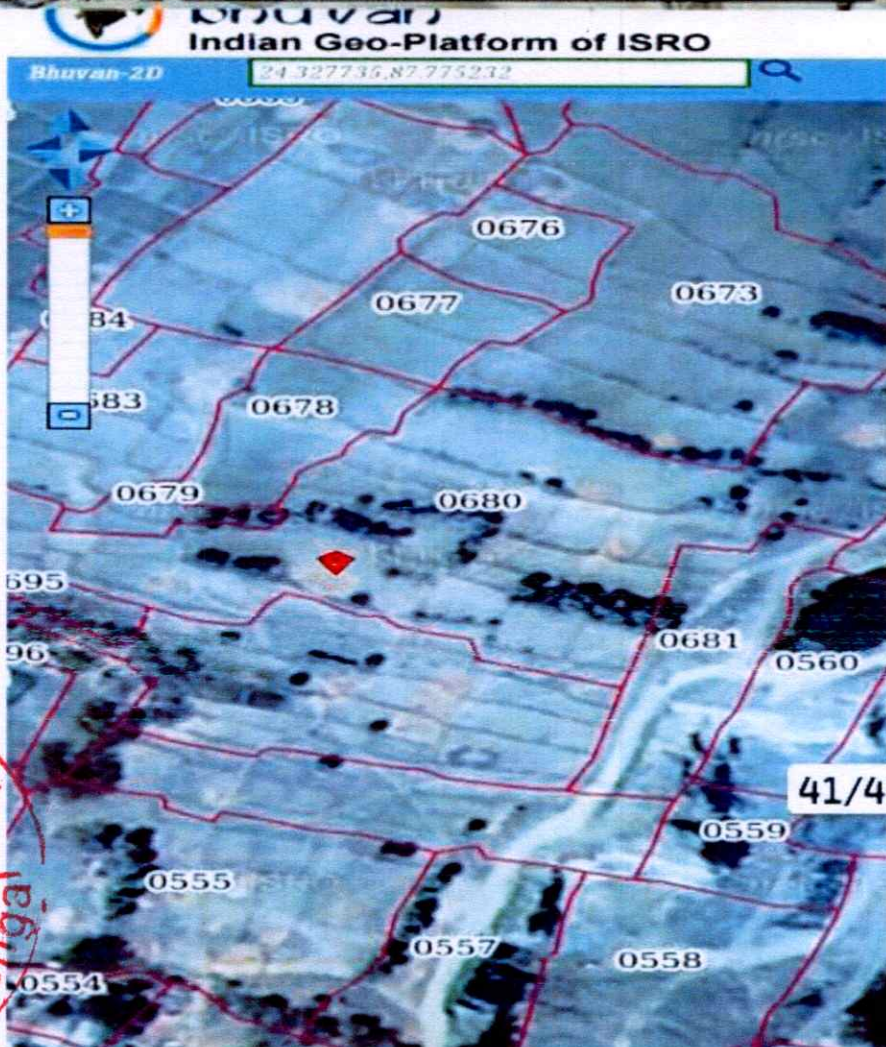


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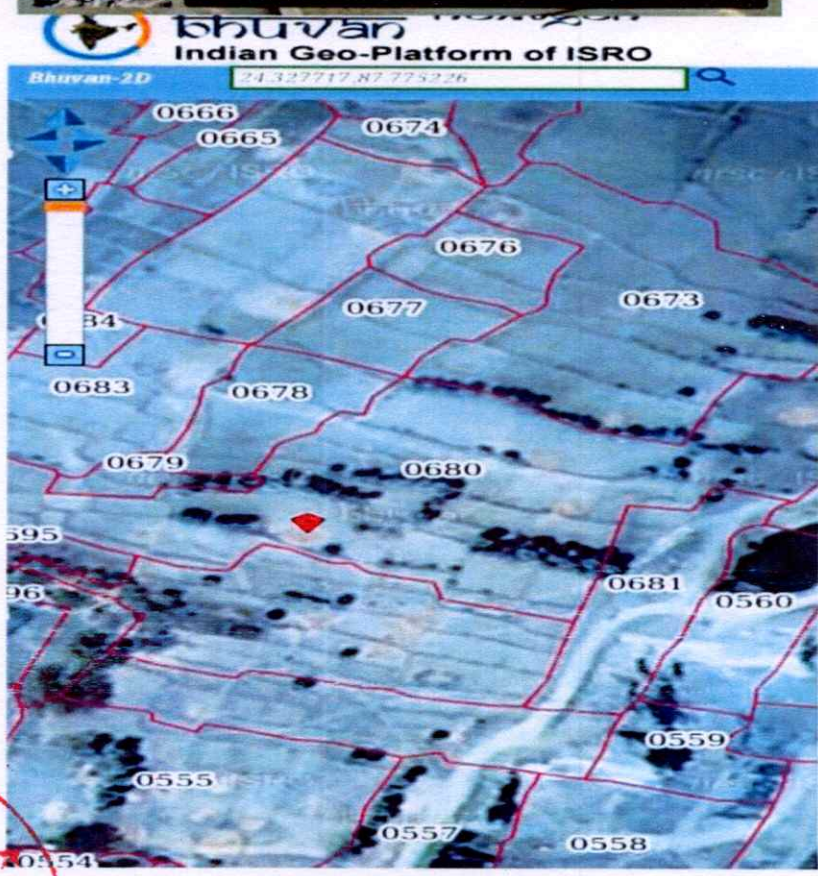
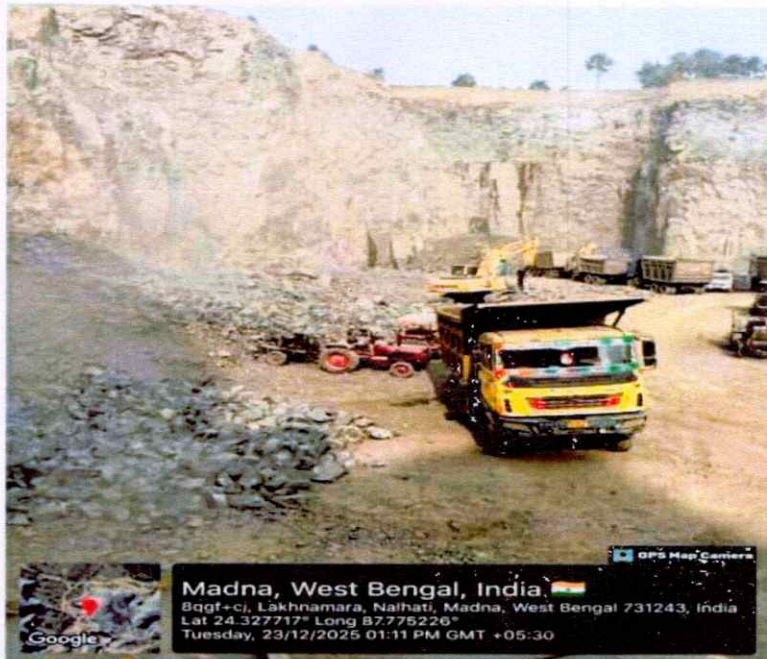
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Govt. of West Bengal



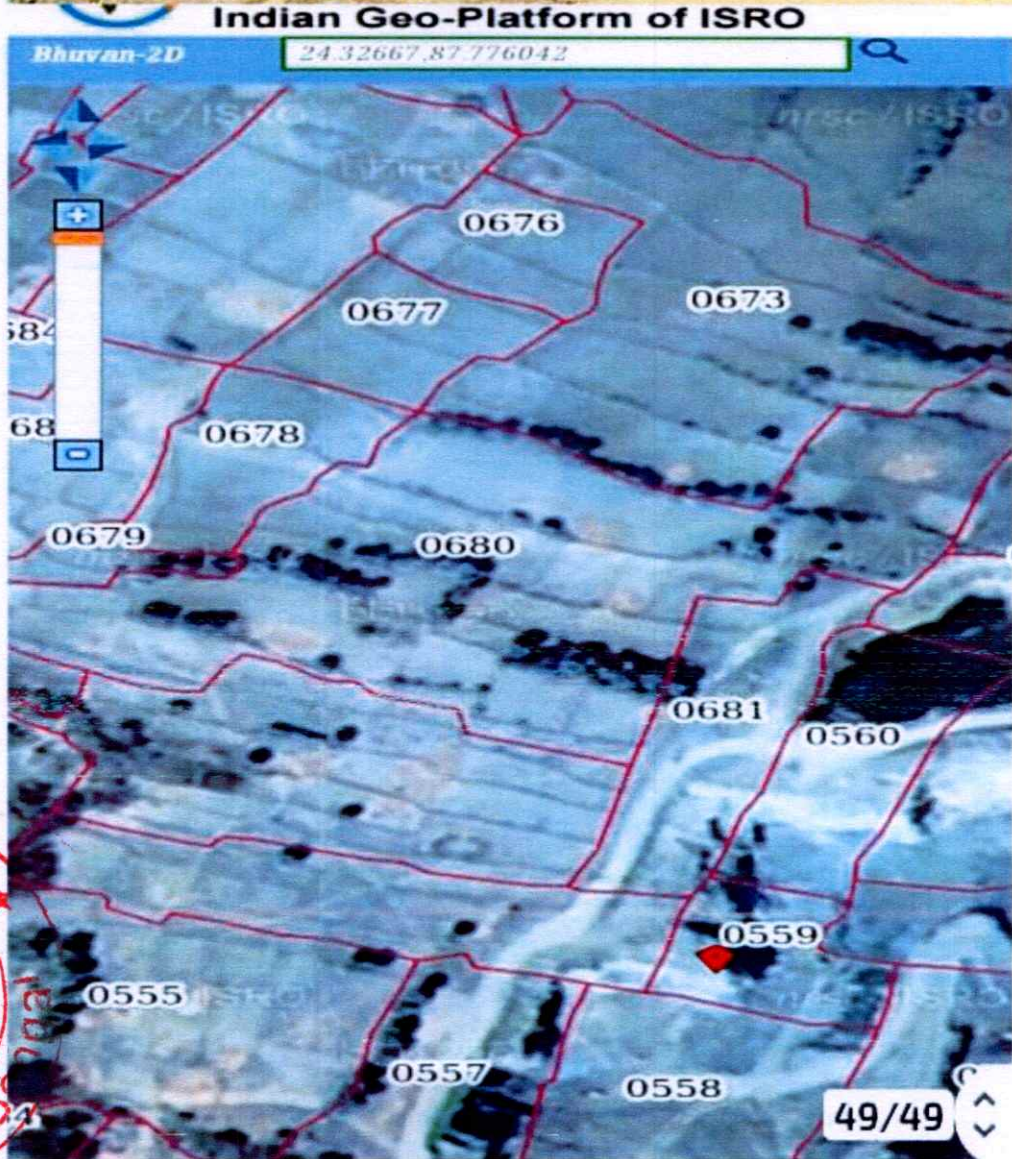
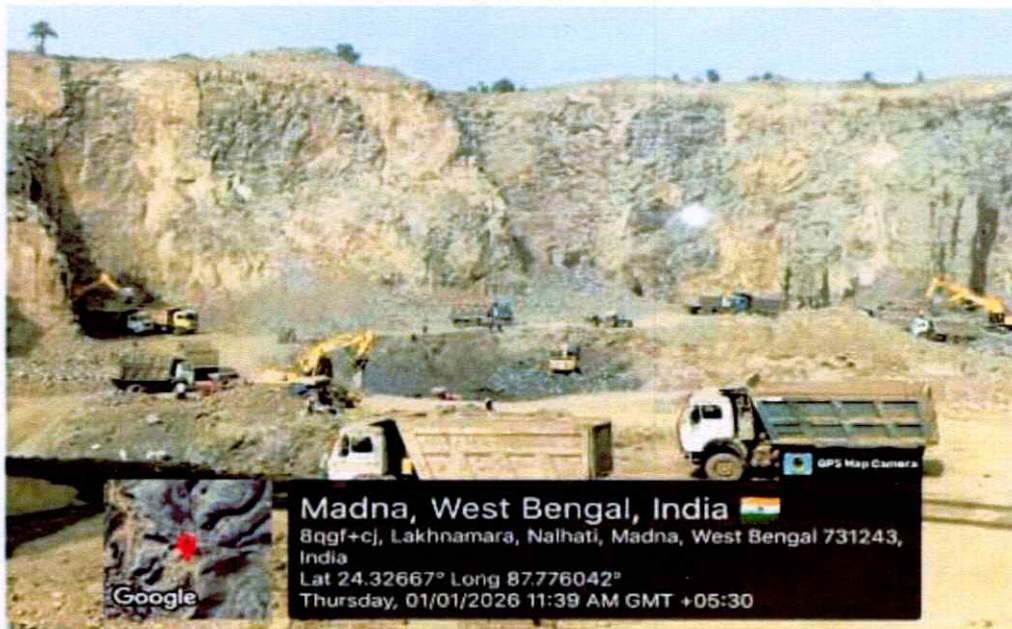


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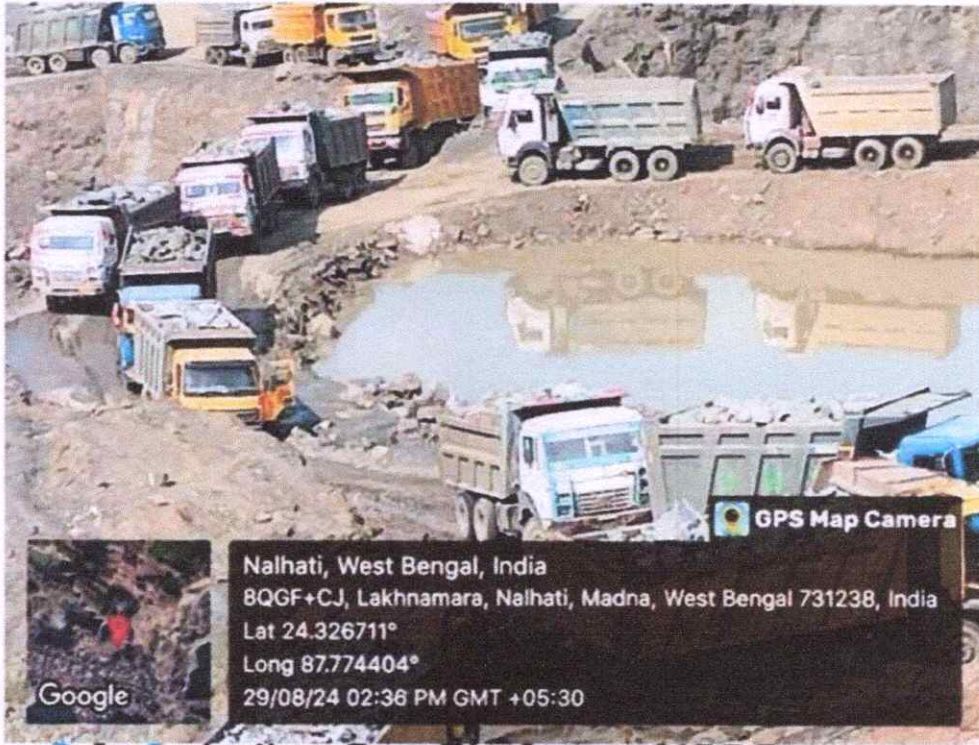
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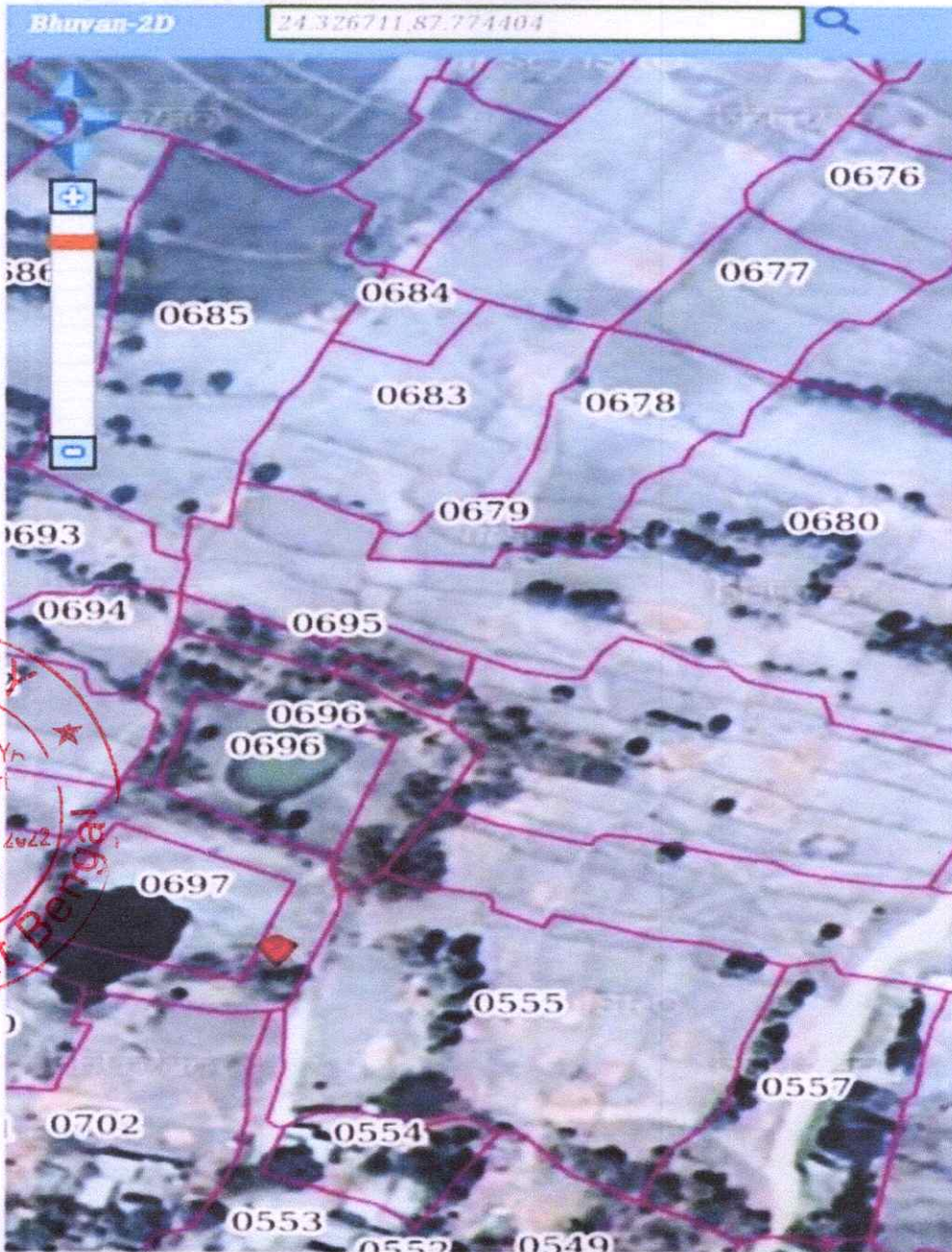
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Govt. of West Bengal



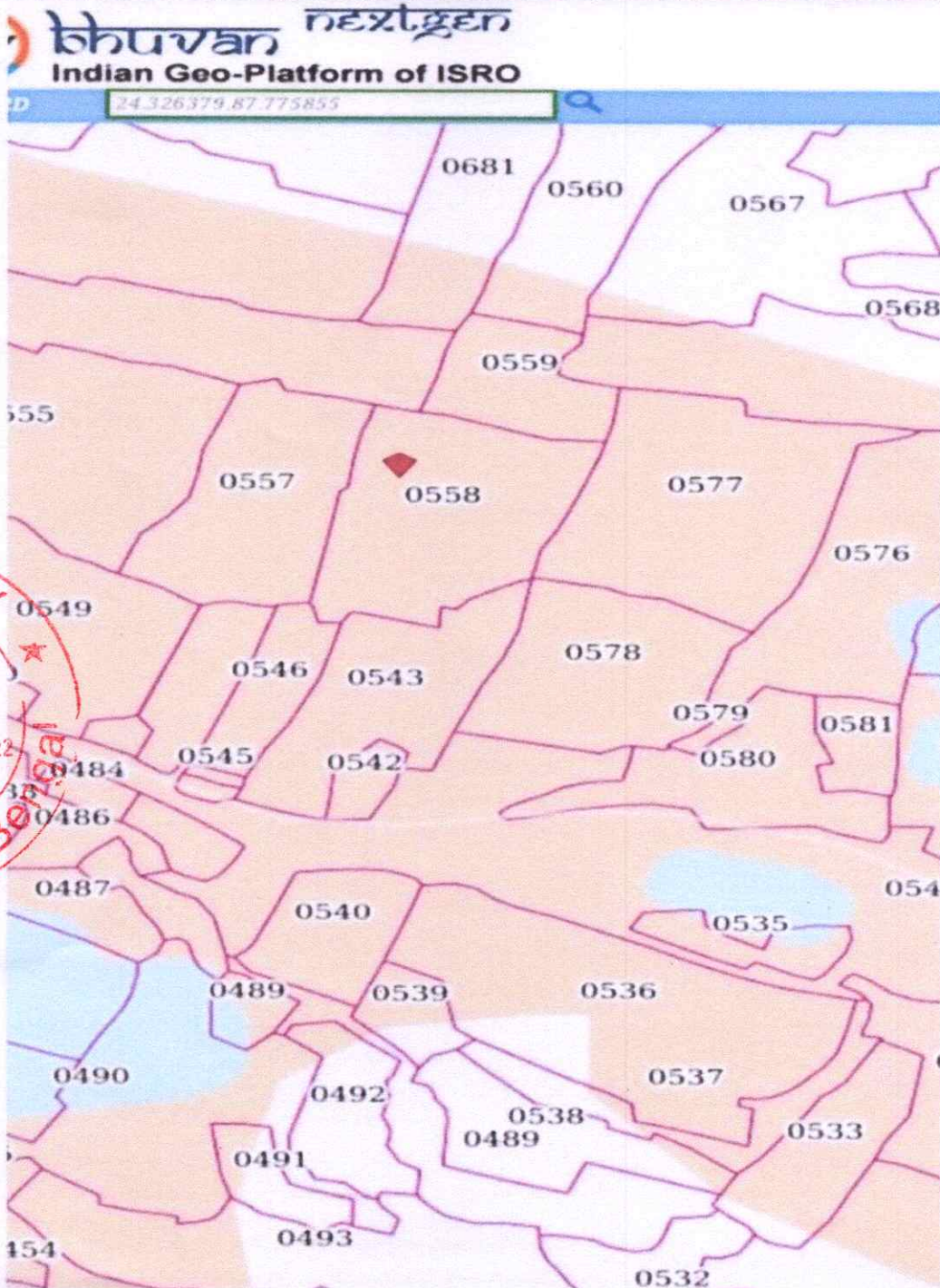
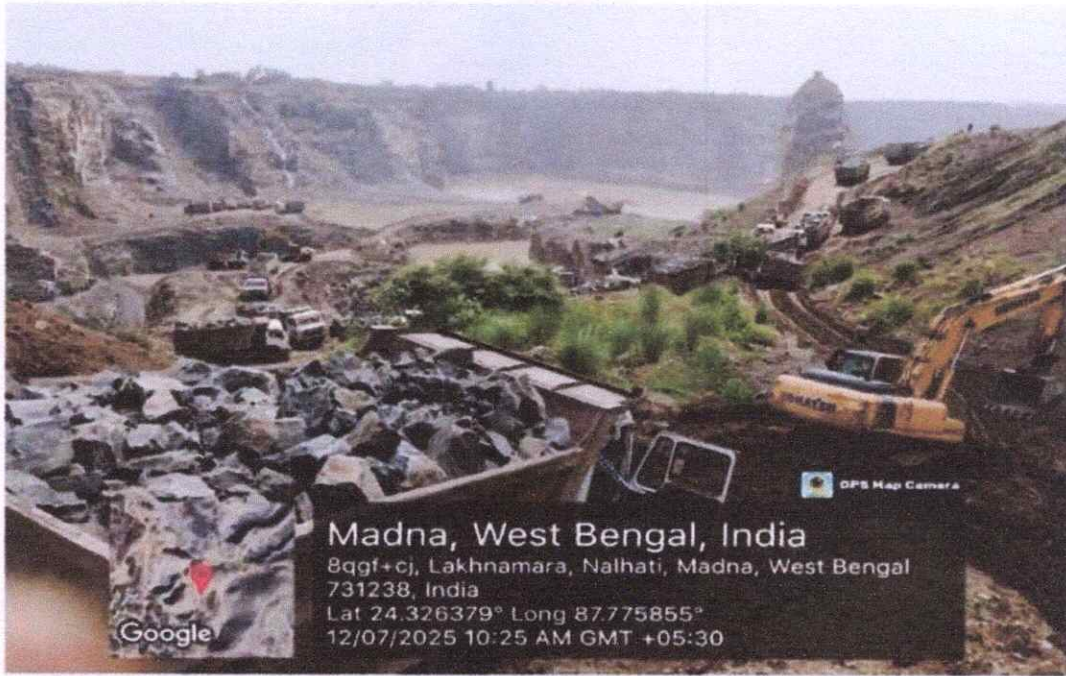
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Govt. of West Bengal



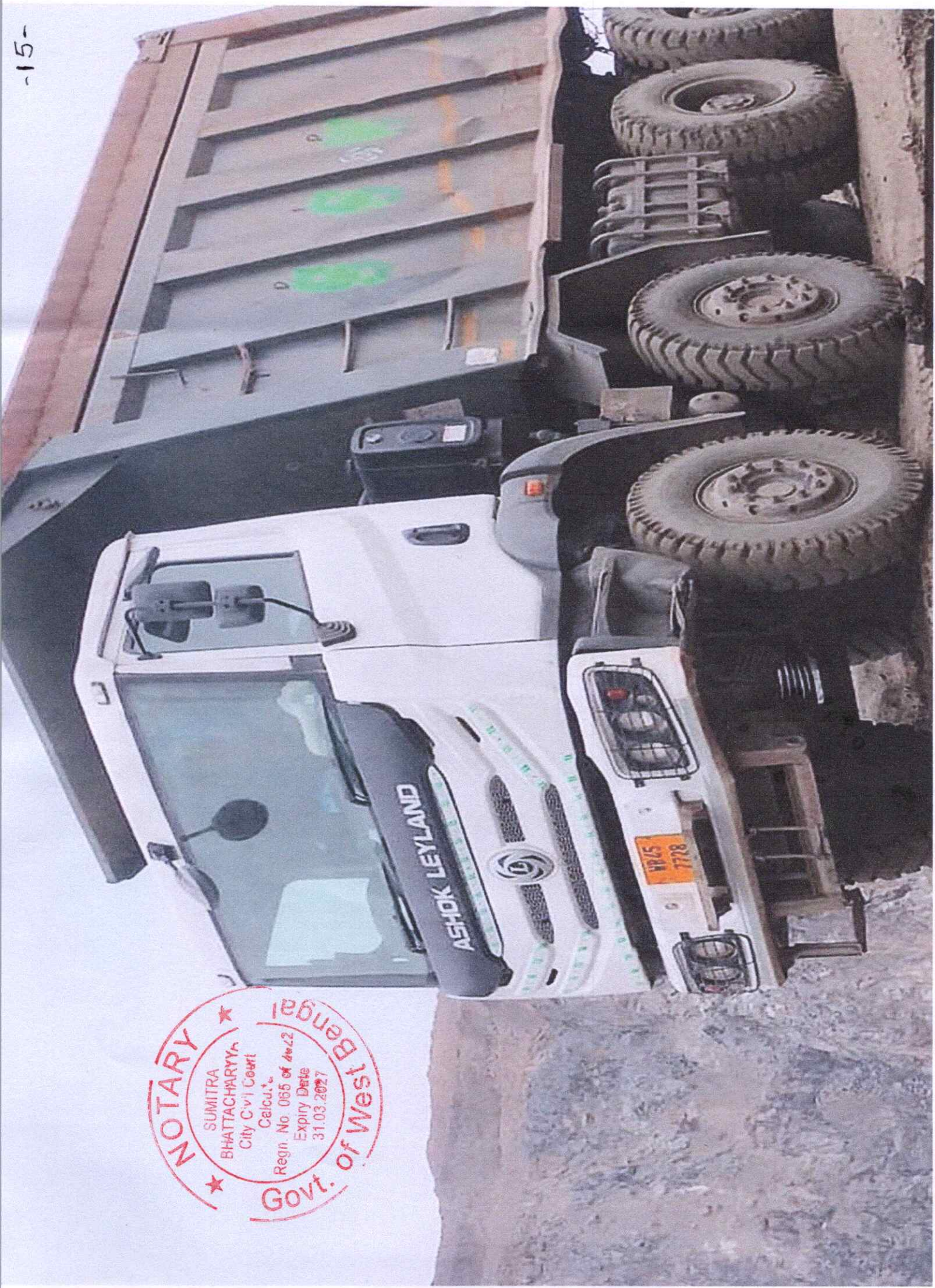
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Govt. of West Bengal



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City Civil Court  
Calcutta  
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Expiry Date 31.03.2027  
Govt. of West Bengal



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City C'vl Court  
Calcutta.  
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Expiry Date  
31.03.2027  
★ **Govt. of West Bengal**



GOVERNMENT OF WEST BENGAL

State Transport Department  
[ RAMPURHAT ARTO ]

VEHICLE PARTICULARS

Application No:	WB25011475085384	Registration No:	WB457728
Owner Name:	BUDISRIAL SOREN	Son/Wife/Daughter of:	RAMJATAI SOREN
Vehicle Class:	Goods Carner	Vehicle Make:	ASHOK LEYLAND LTD
Month/Year of Manuf.:	7/2022	Ownership Type:	INDIVIDUAL
Speed Governor No.:	02291	Speed Governor Fitted On:	17-JAN-2023
Speed Governor Manuf.:	DENSO		
Present Address:	CHANDANNAGAR,BANIOR, NALHATI ,RAMPURHAT,Barhmu,West Bengal-731243		
Chassis No.:	MB1JJVFDXNRFZ4862	Engine No.:	MEZ700520
Color:	WHITE	Vehicle Status:	ACTIVE
Owner Serial No.:	1	Body Type:	BOX TIPPER
Horse Power(BHP):	321.60	Seat(inc. driver):	2
Laden Wt(kg):	32000	Tax Amount:	4363
Vehicle Model:	NJ3632N/52 T TIP	Wheel Base:	5250
Registration Date:	18-Jan-2023	Regn Valid upto:	17-Jan-2028
Fuel:	DIESEL	Fitness upto:	16-Jan-2025
Last Change of Address on:		Last Alteration of Vehicle on:	
Insurance From:	Magna HDI General Insurance Co. Ltd. vide policy certificate/coversheet no is valid from 23-Aug-2024 to 22-Aug-2025		

HP Dtg: 1. Hypothecation-INDUSIND BANK LIMITED, 41 SHAKES PEARE SARANI,Kolkata-700017

Permit Number:	WB2023-GP-9854A	Permit Type:	Goods Permit
Permit Category:	HEAVY GOODS PERMIT	RTO Office Name:	RAMPURHAT ARTO
Service Type:	Goods Service		
Stand Capacity:	0	Sleep Capacity:	0
Permit Valid From:	04-Apr-2023	Permit Valid Upto:	03-Apr-2028
PUCG From:	14-Jan-2025	PUCG Upto:	13-Jan-2025

PERMIT AREA DETAIL

Region Code	Region
99	ALL WEST BENGAL EXCEPT HILLY REGIONS OF DARGEELING AND KALIMPONG AND OTHER RESTRICTED AREAS

Mobile No: 943402881 Email Id:  
Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001008 dated 14-Jan-2025.  
Fresh Permit Fee Rs. 800/- paid vide receipt no WB45R23040000004 dated 04-Apr-2023.  
Other State/Transfer/Conversion Details:  
Previous Owner: Previous RegNo:  
Old State: Entry Date:  
Transfer Date: Conversion Date:  
Additional Particulars:  
a) Front: Number,Desc & size of  
b) Rear: 12.00-20 20PR 7000  
c) Other: 0 7000  
d) Tandem: 12.00 20- 20PR 10500  
Regd. Axle Weight(In kg)  
7000  
7000  
10500

SAFE DRIVE  
SAFE LIFE

14.01.25  
Registrar  
RAMPURHAT ARTO [ WEST BENGAL ]

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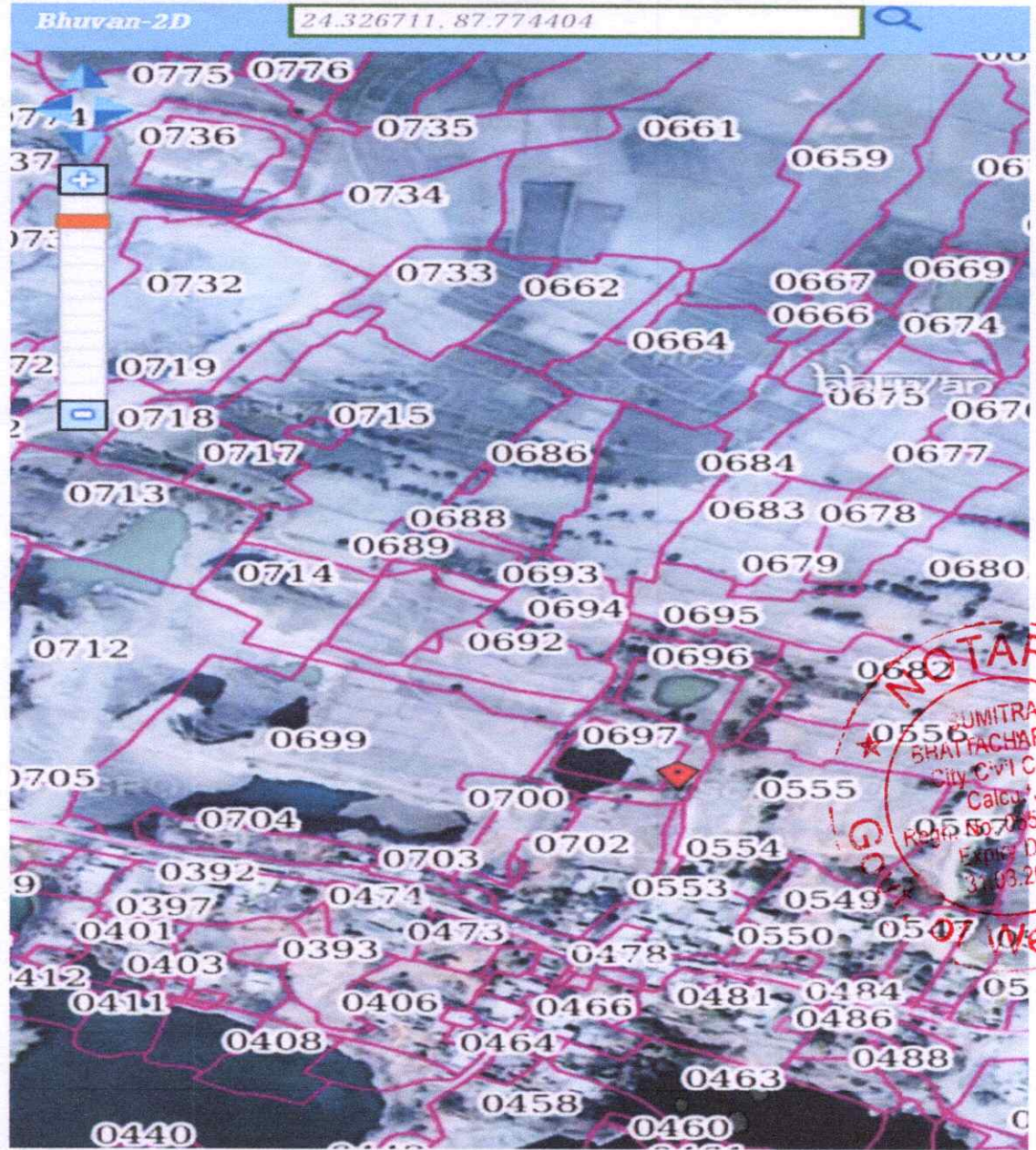


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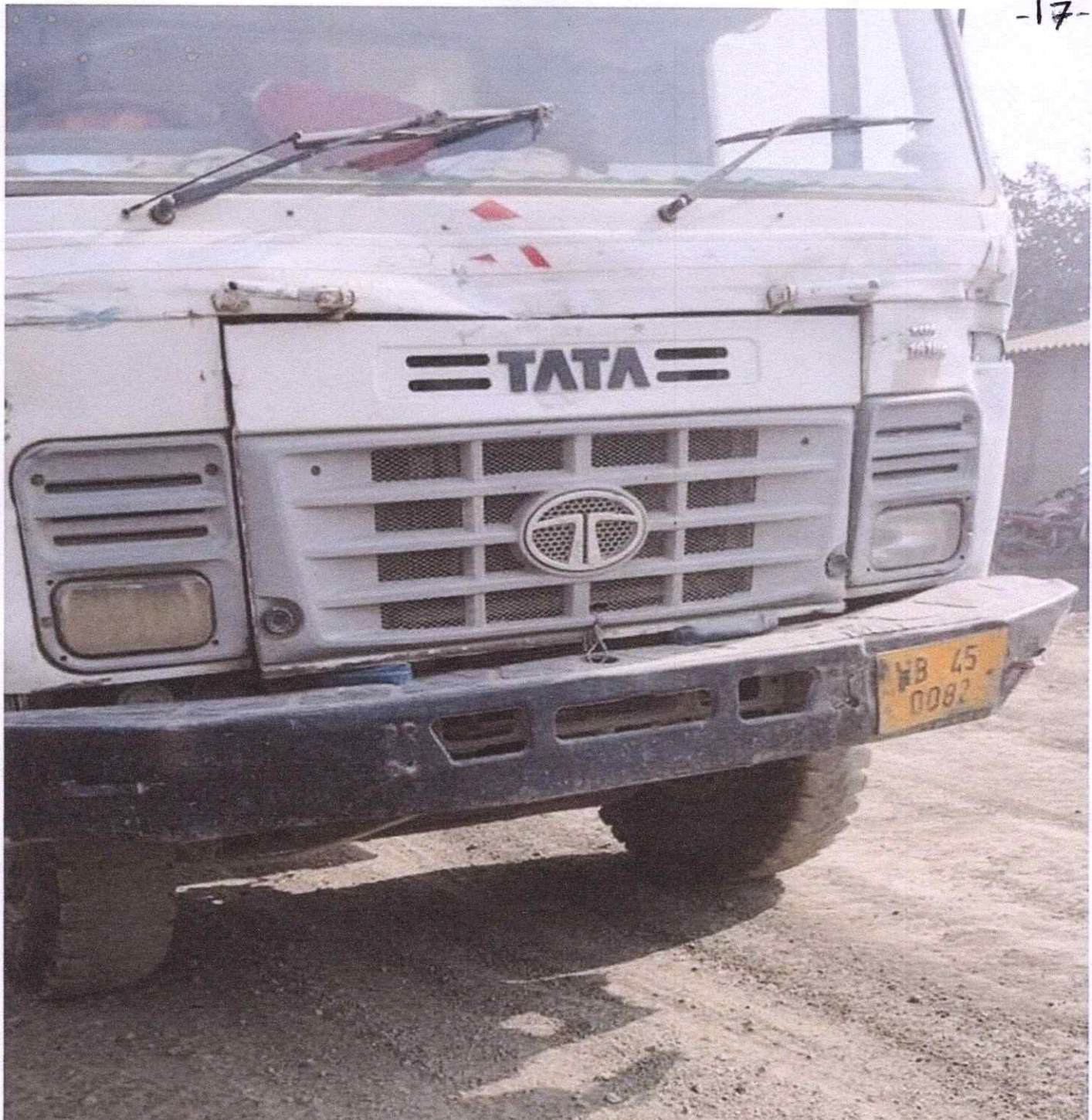
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Calcutta  
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31.03.2027  
West Bengal



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 Calcutta  
 Regn. No. 088 of 2022  
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 31.03.2027

Govt. of West Bengal

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Google



**GOVERNMENT OF WEST BENGAL**  
**State Transport Department**  
**[ RAMPURHAT ARTO ]**  
**VEHICLE PARTICULARS**

Application No	WB25011445984778	Registration No	WB456992
Owner Name	JOHAN HANSDA	Son/Wife/Daughter of	CHARLESH HANSDA
Vehicle Class	Dumper	Vehicle Maker	OTHERS
Month/Year of Manuf	12/2013	Ownership Type	OTHERS
Speed Governor No.	WB00002436	Speed Governor Fitted On	08-SEP-2017
Speed Governor Manuf:	ECOGAS IMPEX PVT LTD SGE6		
Present Address:	VIL-NALHATI BLOCK ROAD,PO-HPS-NALHATI,(T.5),DT-BIRBHUM, West Bengal-731243		
Chassis No:	MA144901903P22279	Engine No:	311863354524
Color:	WT&GREAY	Vehicle Status	ACTIVE
Owner Serial No	1	Body Type	DUMPER
Horse Power(BHP)	145.00	Seat(inc. driver)	3
Laden Wt(kg)	16200	Tax Amount:	1550
Vehicle Model	LPK 1618/36 TC B5 B/Wheel Base	3580	No of Cylinders
Registration Date:	28-Jan-2014	Regn Valid upto:	28-Sep-2018
Fuel:	DIESEL	Fitness upto:	28-Sep-2018
Last Change of Address on:		Last Alteration of Vehicle on	
Insurance From NA vide policy certificate/covernote no is valid from 10-Jan-2018 to 09-Jan-2019.		BHARAT STAGE III	

HP Dts:  
 1. Hypothecation-INDUSIND BANK LTD, KOLKATAD000001-0  
 PUCF From: 08-Sep-2017 PUCF Upto: 07-Mar-2018  
 Mobile No: 9735808098 Email Id:  
 Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001004 dated 14-Jan-2025.

Other State/Transfer/Conversion Details  
 Previous Owner : Previous RegNo :  
 Old State : Entry Date :  
 Transfer Date : Conversion Date :  
 Additional Particulars  
 a) Front: Number, Desc & size of 10.00\*20+2 Regd. Axle Weight(in kgs) 6000  
 b) Rear: 10.00\*20+4 10200  
 c) Other: NA 0  
 d) Tandem: NA 0

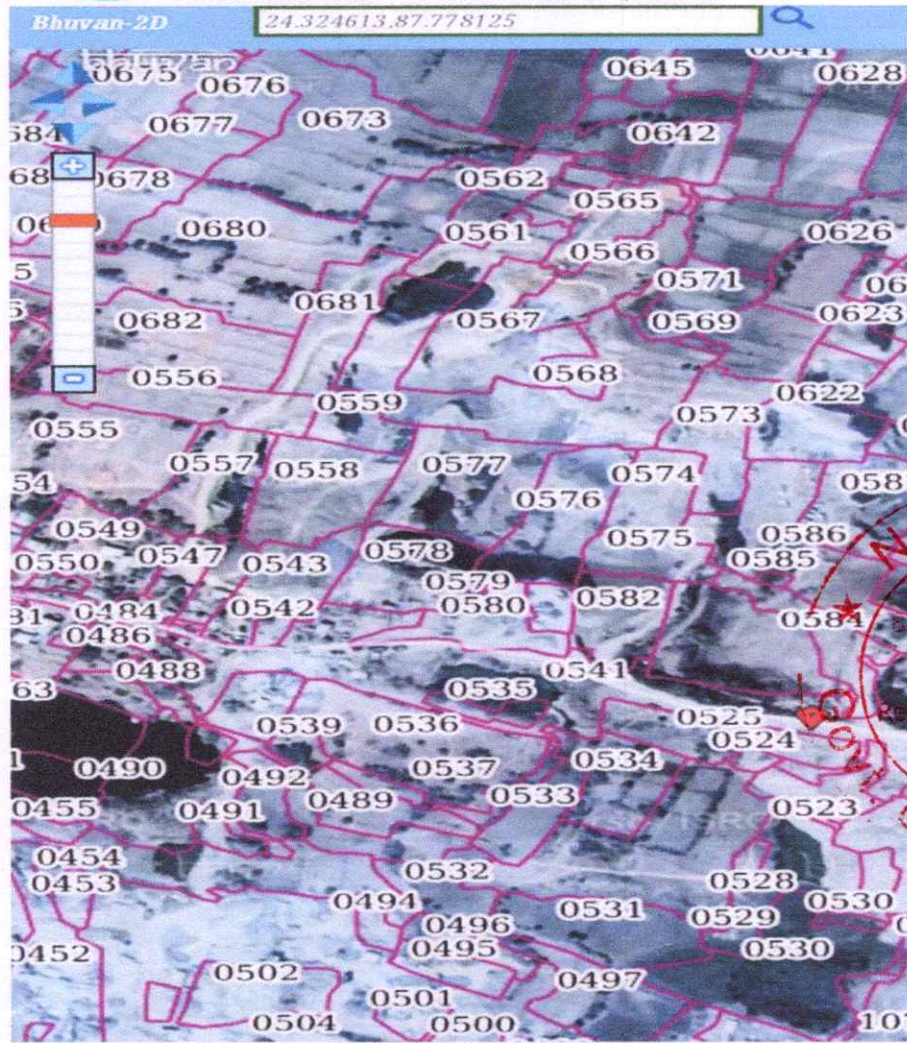
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 RAMPURHAT ARTO [ WEST BENGAL ]  
 Registrar of Vehicles  
 Rampurhat, Birbhum

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SAFE DRIVE  
 SAVE LIFE

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 Bqch+xp2, Madna, West Bengal 731238, India  
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 of West Bengal

Govt. of West Bengal  
NOTARY  
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BHATTACHARYA  
City C.V.I. Court  
Calcutta  
Regn. No. 065 of 2022  
Expiry Date  
31.03.2027





GOVERNMENT OF WEST BENGAL

State Transport Department  
[ RAMPURHAT ARTO ]

VEHICLE PARTICULARS

Application No:	WB2501145598205	Registration No:	WB451839
Owner Name:	THOMAS HANSDA	Son/Wife/Daughter of:	JOHAN HANSDA
Vehicle Class:	Goods Carrier	Vehicle Maker:	OTHERS
Month/Year of Manuf.:	1/2015	Ownership Type:	OTHERS
Speed Governor No.:	WB00011811	Speed Governor Fitted On:	22-FEB-2018
Speed Governor Manuf.:	ECOGAS IMPEX PVT LTD 9GEG		
Present Address:	NALHATI BLOCK RD. P.O.+PS. NALHATI, DIST./ BIRBHUM, WB, West Bengal-731243		
Chassis No.:	MAT449019F2A00769	Engine No.:	S1A83417216
Color:	BLUE WHITE	Vehicle Status:	ACTYVE
Owner Serial No.:	1	Body Type:	TIPPER
Horse Power(BHP):		Seal(Inc. driver):	2
Unladen Wt(kg):	16200	Tax Amount:	1500
Vehicle Model:	LPK 1818/36 TC BS III Wheel Base	3680	
Registration Date:	29-Feb-2018	Regrn Valid upto:	27-Feb-2019
Fuel:	DIESEL	Fitness upto:	27-Feb-2019
Last Change of Address on:		Last Alteration of Vehicle on:	
Insurance From NA vide policy certificate/governote no is valid from 25-Aug-2017 to 25-Aug-2018.			

HP Dds:  
1. Hypothecation-INDUSIND BANK LTD., NANA111111,-0

PUCC From: 22-Feb-2018 PUCC Upto: 21-Aug-2018

Mobile No: Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001007 dated 14-Jan-2025.

Other State/Transfer/Conversion Details

Previous Owner	:	Previous RegNo	:
Old State	:	Entry Date	:
Transfer Date	:	Conversion Date	:

Additional Particulars

	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	10.00"20-16PR	1000
b) Rear:	10.00"20-16PR	1000
c) Other:	NA	6000
d) Tandem:	NA	10200

*[Signature]*  
14.01.25  
Signature of Registering Authority  
RAMPURHAT ARTO | WEST BENGAL |  
BIRBHUM

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SAFE DRIVE  
SAVE LIFE  
NO DRINK DRIVE

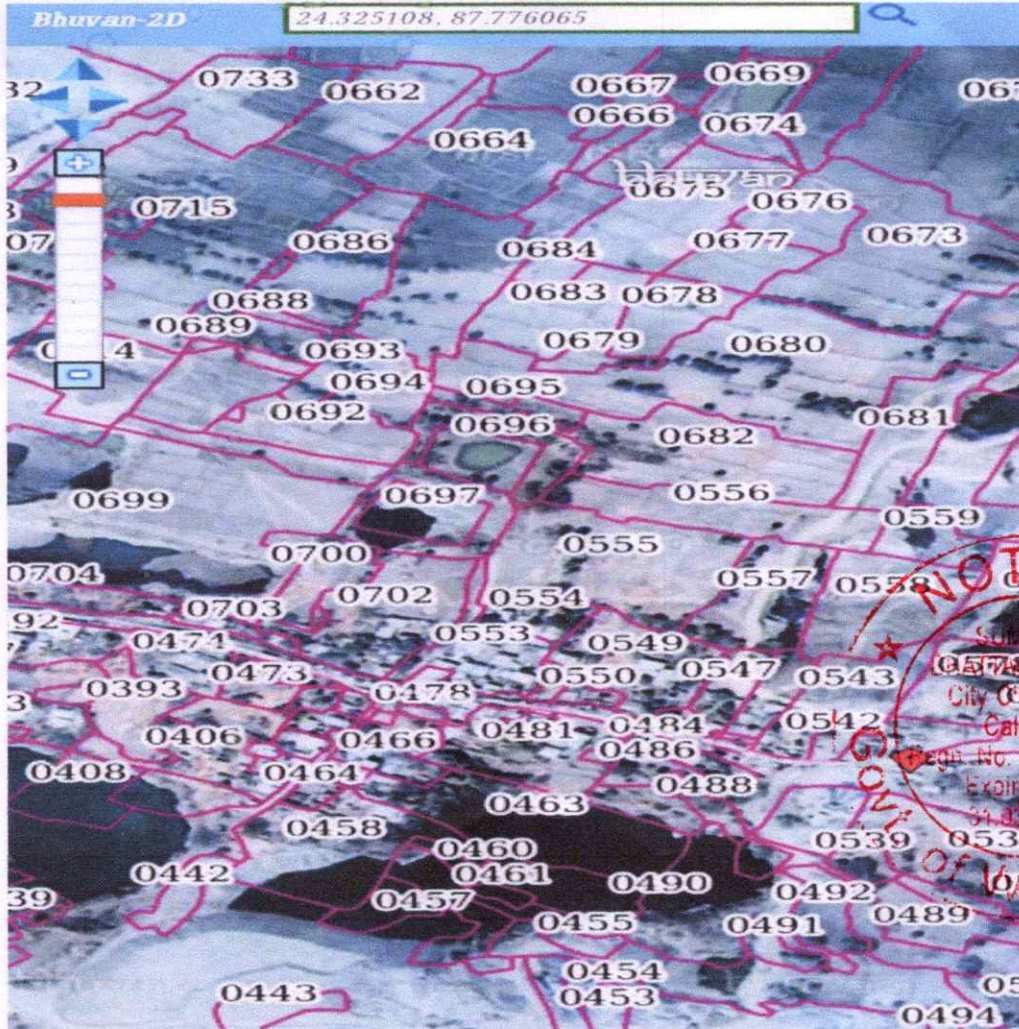


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**NOTARY**  
SUNITRA  
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City Civil Court  
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Regn. No. 065 of 2022  
Expiry Date  
31.03.2027  
West Bengal



Nalhati, West Bengal, India  
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**GOVERNMENT OF WEST BENGAL**

State Transport Department  
**[ RAMPURHAT ARTO ]**

**VEHICLE PARTICULARS**

Application No: WB201148588404	Registration No: WB454799	Owner Name: JOHON HANSDA	CHAIRMAN HANSDA
Vehicle Class: Goods Carner	Vehicle Maker: BLOK ROAD KATHALTA MORE, WARD NO. 10, NALHATI, BDO OFFICE, NALHATI, Birbhum, West Bengal-731243	Vehicle Status: ACTIVE	VEHICLE PVT. LTD
Month/Year of Manuf.: 8/2020	Engine No: 926956D0097114	Ownership Type: Individual	VEHICLES PVT. LTD
Speed Governor No: 19346-0009	Vehicle Status: ACTIVE	Speed Governor Fitted On: 04-JAN-2021	
Speed Governor Manuf.: CONTINENTAL	Body Type: TIPPING		
Present Address: BLOK ROAD KATHALTA MORE, WARD NO. 10, NALHATI, BDO OFFICE, NALHATI, Birbhum, West Bengal-731243	Seal/In. driver: 3	No of Cylinders: 6	
Chassis No: MEC841FBHL P095464	Tax Amount: 3275	Unladen Wt(kg): 11590	
Color: YELLOW	Wheel Base: 4275	Cubic Capacity: 7200.00	
Owner Serial No: 1		Floor Area: 0.000	
Horse Power(BHP): 201.40			
Leden Wt(kg): 27600			
Vehicle Model: BHARATBENZ 2826C6X4 B5VIN3G-23			
Registration Date: 27-Jan-2021	Regn Valid upto: 26-Jan-2036	Tax Paid upto: 03-Apr-2025	
Fuel: DIESEL	Fitness upto: 11-Jul-2025	Vehicle Norms: BHARAT STAGE VI	
Last Change of Address on: Insurance From Cholamandlam MS General Insurance Co. Ltd. vide policy certificate/governate no is valid from 15-Jul-2024 to 14-Jul-2025.			

HP Dts:  
 1. Hypothecation-AXIS BANK LTD, GROUND & 1ST FLOOR NEAR NALHATI GIRLS HIGH SCHOOL NALATESWARI TEMPLE ROAD, Birbhum-731243

Permit Number: WB2021-GP-1868A	Permit Type: Goods Permit
Permit Category: HEAVY GOODS PERMIT	RTO Office Name: RAMPURHAT ARTO
Service Type: Select Service Type	
Stand Capacity: 0	Sleep Capacity: 0
Permit Valid From: 04-Feb-2021	Permit Valid Upto: 03-Feb-2026
PUCG From: 26-Oct-2024	PUCG Upto: 25-Oct-2025

**PERMIT AREA DETAIL**

Region Code	Region
99	ALL WEST BENGAL EXCEPT HILLY REGIONS OF DARGEELING AND KALIMPONG AND OTHER RESTRICTED AREAS

Mobile No: 7261070705 Email Id:  
 Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001005 dated 14-Jan-2025.  
 Fresh Permit Fee Rs. 6040/- paid vide receipt no WB45R21020000264 dated 04-Feb-2021.  
 Other State/Transfer/Conversion Details:  
 Previous Owner: Previous RegNo:  
 Old State: Entry Date:  
 Transfer Date: Conversion Date:

Additional Particulars

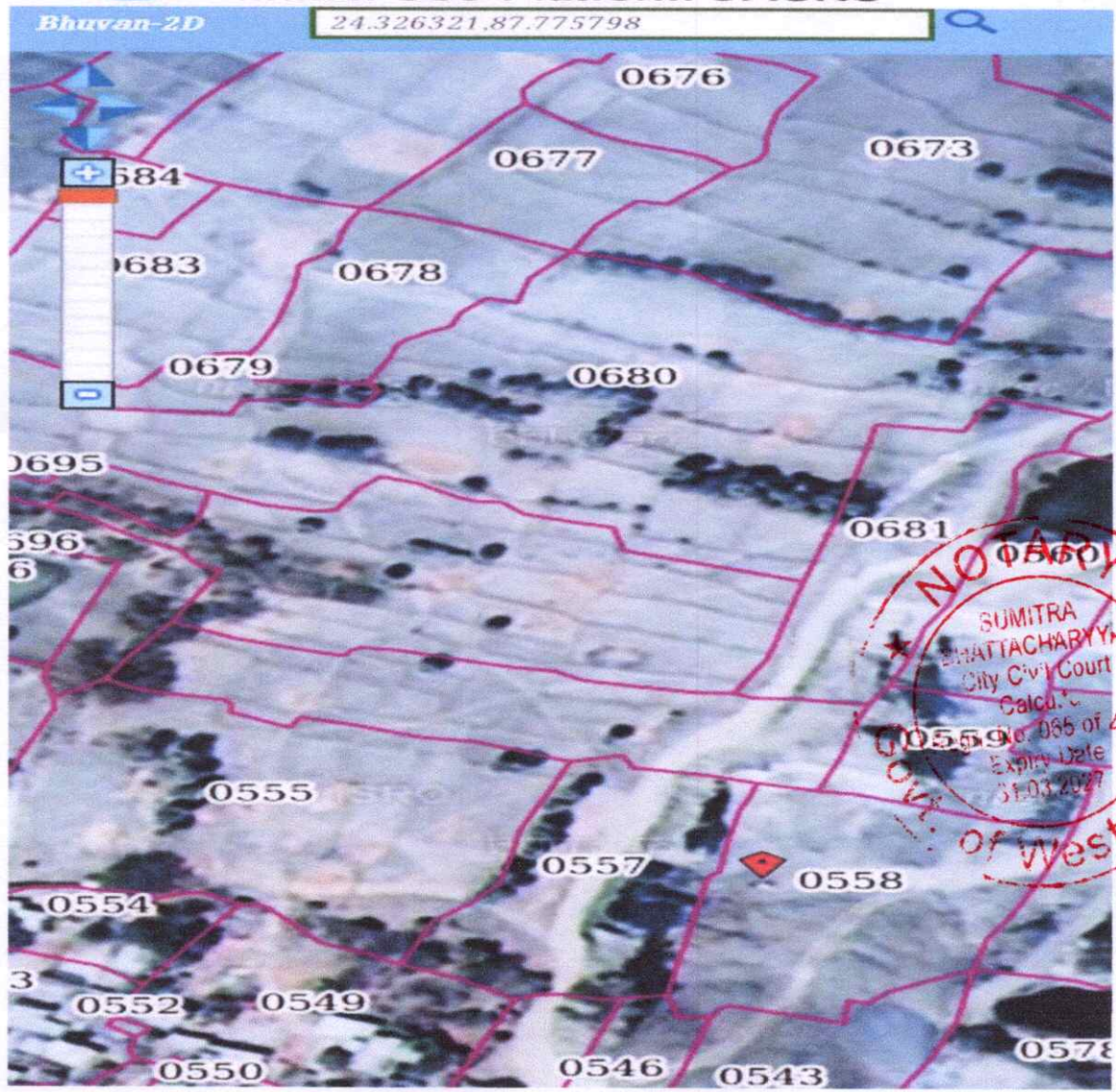
a) Front:	Number, Desc & size of RIB (11X20 - 18PR)	Regd. Axle Weight(in kgs)
b) Rear:	LUG (11X20 - 18PR)	6600
c) Other:		10500
d) Tandem:	LUG (11X20 - 18PR)	0
		10500

SAFE DRIVE  
 SAVE LIFE  
 ... NO ROAD CASE

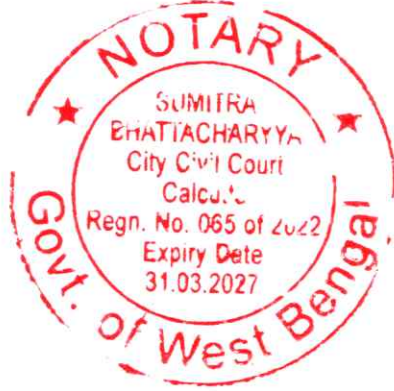
Signature of Registering Authority  
 RAMPURHAT ARTO (WEST BENGAL)  
 14.01.25

Printed On: 14-Jan-2025 15:32:34

**Indian Geo-Platform of ISRO**



**NOTARY**  
 SUMITRA BHATTACHARYYA  
 City Civil Court  
 Calcutta  
 No. 0559 of 055 of 2022  
 Expiry Date 31-03-2027  
 Govt. of West Bengal



BEFORE THE NATIONAL GREEN  
TRIBUNAL  
EASTERN ZONE BENCH, FINANCE  
CENTRE, 3<sup>RD</sup> FLOOR, NEW TOWN,  
KOLKATA

O.A. No. 133 Of 2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

In the matter of :

Serajul Islam & Anr.

..... Applicants

Versus

The State of West Bengal & Ors.

..... Respondents

WRITTEN NOTES ON BEHALF OF  
THE APPLICANTS

NASREEN ISLAM

Advocate

High Court, Calcutta

Bar Association, Room No.4

Chamber: Islam Residency

1/1/12, Bengali Shaw Warsi Lane,

Khidderpore, Kolkata – 700023

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